

27

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 751/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. Federal Mogul Anand Sealings India Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

| S. No. | NAME                                            | DESIGNATION           | SIGNATURE                                                                           |
|--------|-------------------------------------------------|-----------------------|-------------------------------------------------------------------------------------|
| 27     | Federal Mogul -<br>Anand Sealings<br>India Ltd. | CS Hemakshi<br>Patel. |  |

ORDER

CP 751/441/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 23.2.2018.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

M. K. SHRAWAT  
Member (Judicial)